

14

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1449/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Kalpesh Khushadas Goradia
V/s
Madhu Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Sr No 17 Adv. Darryl B. Pereira



Kalpesh. K. Goradia.



Adv. Sweeta. Valecha.

For Adv Pankaj Jain

For PD Jain & Co.



ORDER

CP No. 1449/I&BP/NCLT/MB/MAH/2017

The Petitioner and Corporate Debtor arrived at settlement terms and withdrawal memo having not yet been filed by the Petitioner, list this matter for filing withdrawal memo on 21.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)